JERC PROVIDES RELIEF TO POWER CONSUMERS

Panaji; **April 15**, 2020

The Hon'ble Joint Electricity Regulatory Commission for the State of Goa and Union Territories has provided relief to power consumers for the period March 24 to June 30, 2020.

EDG shall have the flexibility to raise bills to their consumers by direct meter reading wherever possible; By provisional billing; By encouraging the consumers to take their own meter readings. EDG can make a WhatsApp number available to the consumers to facilitate the same, By serving the electricity bills by electronic means such as email, SMS, WhatsApp etc. EDG shall encourage all sorts of digital payments without demanding the Bank transaction charges from the consumer.EDG shall extend the due date for payment of electricity bills including those already raised where the due dates fall between March 24, 2020 and June 30, 2020 by further two weeks without Late Payment Sur Charge (LPSC). Provided further that if such extended due date falls beyond June 30, 2020, it will not be extended beyond June 30, 2020.

Further the Commission has reduced LPSC @ 1% p.m. instead of 2% p.m. as provided in its tariff orders dated May 20, 2019. A moratorium on payment of Fixed Charges is provided to all industrial and commercial consumers for the bills raised during the period from March 24,2020 to June 30, 2020, which they can avail if they so desire. These deferred charges shall be recovered in an equated manner over next three bills to be raised after June 30, 2020.

The above mention directives issued by the Hon'ble Commission shall be complied EDG Order is available on the website for public domain on EDG. https://www.goaelectricity.gov.in/Regulations/Relief%20Order%2010th%20April.pdf.

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